

HIGH COURT OF JHARKHAND : RANCHI

NOTIFICATION

THE 14th MARCH, 2014

No. 06 /Accts. The following Assistants/Personal Assistants of High Court of Jharkhand, Ranchi are hereby appointed on promotion to the post of Section Officer, in that order of seniority, in the Scale of Pay of Rs. 9,300-34,800/- with Grade Pay of Rs. 4800/- in PB-II, with effect from the date they assume charge as such:-

Sl. No.	Name (Sri/Smt/Miss)	Designation
1.	Phul Kumar Tiwari	Assistant
2.	Dilip Kumar Verma	Assistant
3.	Piyush Kanti Bhattacharya	Assistant
4.	Jagat Pal Sahu	Assistant
5.	Damodar Dutta	Assistant
6.	Harindra Prasad Sahu	Assistant
7.	Syed Kalimuddin	Assistant
8.	Surendra Nath Mahto	Assistant
9.	Ram Pravesh Singh	Assistant
10.	Ajay Kumar Singh	Assistant
11.	Ashish Kumar Singh	Assistant
12.	Amar Nath Bhagat	Assistant
13.	Bijay Kumar Mandal	Assistant
14.	Bhavendra Jha	Assistant
15.	Binod Ranjan	Assistant
16.	Sandeep Sharan	Assistant
17.	Neelendu Sharan	Assistant
18.	Vijay Kumar No.1 (On Lien)	Assistant
19.	Bikash Kumar Bhakat	Assistant
20.	Rajnish Bhardwaj	Assistant
21.	Deepak Kumar No.1	Assistant
22.	Anand Kumar	Assistant
23.	Ratnesh Krishna	Assistant
24.	Ram Achal Choudhary	Assistant
25.	Jayati Sinha	Assistant
26.	Binay Kumar	Assistant
27.	Deep Ranjan Kumar	Assistant
28.	Santosh Barha	Assistant
29.	Jacob Samuel	Assistant
30.	Sanjay Kumar No.1	Assistant
31.	Prahlad Singh	Assistant
32.	Ravi Shankar (On Lien)	Assistant
33.	Ajit Kumar Mishra	Assistant
34.	Surya Deo Kumar	Assistant
35.	Sachin Sahay	Assistant
36.	Pankaj Kumar No.-1	Assistant
37.	Raushan Kumar	Assistant
38.	Rupa Xalxo	Assistant
39.	Md. Fahimuddin Ahmed	Assistant
40.	Chandan Kumar	Assistant
41.	Sanjeev Kumar	Assistant
42.	Niraj Kumar	Assistant
43.	Kumar Rajesh	Assistant
44.	Anuj Kumar Gupta	Assistant
45.	Jayant Prakash Rao	Assistant
46.	Priya Ranjan Singh	Assistant
47.	Ashok Kumar	Assistant
48.	Bikash Kumar Sinha	Assistant
49.	Nishi Kant	Assistant
50.	Abinash Kumar	Assistant
51.	Emmanuel Praveen Minz	Assistant
52.	Mukunda Pandit	Assistant
53.	Pawan Kumar Deo	Assistant
54.	Rajesh Kumar Mishra (On Lien)	Assistant
55.	Dhiraj Kumar	Assistant
56.	Sanjeev Kumar Jha	Assistant

57.	Kamdev Paswan	Assistant
58.	Shashi Bhushan	Assistant
59.	Sudesh Kumar (On Lien)	Assistant
60.	Ravish Roshan	Assistant
61.	Anil Kumar Choudhary	Assistant
62.	Bikash Kumar Chourasia	Assistant
63.	Rakesh Bhushan Singh (On Lien)	Assistant
64.	Ajay Prakash Chandra	Assistant
65.	Anjula Minz	Assistant
66.	Rajni Kant Das	Assistant
67.	Rupa Kumari	Assistant
68.	Rajesh Kumar Marki	Assistant
69.	Seema Tigga	Assistant
70.	Navin Francis Beck	Assistant
71.	Pramod Kumar Singh	Personal Assistant
72.	Soumya Biswas	Personal Assistant
73.	Mukesh Kumar	Personal Assistant
74.	Amit Kumar Mishra (On Lien)	Assistant
75.	Sunil Kumar Sinha	Assistant
76.	Pradip Chakraborty	Assistant
77.	Sanjeev Sharan	Assistant
78.	Sujata Kumari	Assistant
79.	Abhrajeet Sarkar	Assistant
80.	Deepak Kumar No-II	Assistant
81.	Chamu Toppo	Assistant
82.	Uday Shankar	Assistant
83.	Nutan Kumari	Assistant
84.	Shoaib Ahmad	Assistant
85.	Apurv Ranjan	Assistant
86.	Bijay Kumar Singh No-I	Assistant
87.	Kamlesh Bhattacharjee	Assistant
88.	Shubhendu Anand	Assistant
89.	Mritunjay Kumar Madhur	Assistant
90.	Kumar Rajesh Ranjan	Assistant
91.	Ranjan Kumar Mahto	Assistant
92.	Nisha Kumari	Assistant
93.	Manoj Kumar Ambastha	Assistant
94.	Arjun Panda	Assistant
95.	Ragini Bakshi	Assistant
96.	Faiyazul Hassan	Assistant
97.	Bisheshwar Kumar Mahto	Assistant
98.	Vikash Narayan Shahdeo	Assistant

Persons figured at Sl.No.18, 32, 54, 59, 63 & 74, who are on lien, are given notional promotion.

Further, Sri Ranjan Kumar, Assistant, High Court of Jharkhand, Ranchi is hereby appointed on promotion to the post of Oath Commissioner in the Scale of Pay of Rs.9,300-34,800/- with Grade Pay of Rs.4800/- in PB-II with effect from the date he assumes charge as such. The seniority of Sri Kumar will be between Sri Bijay Kumar Singh No.I (Sl.No.86) and Sri Kamlesh Bhattacharjee (Sl.No.87) in the above list.

In terms of Clause 22 (I) (a) (1) of the Fundamental Rules, they are directed to exercise their option within one month from the date of issuance of the Notification, to have their pay fixed under the said Rule from the date of such promotion or initially at the stage of the time scale of the new post above the pay in the lower grade or post from which they are promoted on regular basis, which may be refixed in accordance with the Rule on the date of accrual of next increment in the scale of pay of the lower grade or post.

By order of the Court,
Sd/- A.V. Singh
Registrar General

Memo No. 4698 /Accts., dated Ranchi 14th March, 2014

Copy forwarded to the Superintendent, Govt. Printing Press, Doranda, Ranchi with a request to publish the same in the next issue of Jharkhand Gazette.

Sd/- A.V. Singh
Registrar General

Memo No. 4699-4856 /Accts., dated Ranchi the 14th March, 2014

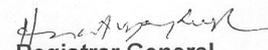
Copy forwarded to the Accountant General (A&E), Office of the Principal Accountant General, Jharkhand, Ranchi / Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / Registrar(Establishment) / Registrar(Vigilance) / Registrar(Administration) / Principal Secretary to Hon'ble the Chief Justice / All Joint Registrars including Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice / All Deputy Registrars / Incharge, P.A. Section / All Assistant Registrars including Assistant Registrar-cum-Court Officer / Incharge, Court Masters' Section / All Section Officers including Section Officers I/c / D.A.-Gradation Table, Pay Fixation Table, Service Book Entry & Verification Table, Identity Card Table -- Accounts (Establishment) Department --- High Court of Jharkhand, Ranchi / Treasury Officer, Doranda Treasury, Ranchi and the persons concerned for information and needful.

1. The persons named at Sl. No.1 to 30 above (except Sl.No.18) shall function as Section Officer (Independent).
2. The persons named at Sl.No.31 to 98 above (except Sl. No. 32, 54, 59, 63 and 71 to 74) shall continue to work as Assistants until further orders.
3. Sri Pramod Kumar Singh, Sri Soumya Biswas & Sri Mukesh Kumar figured at Sl. No. 71, 72 & 73 respectively shall continue to work as P.A.s to Hon'ble Judges till further order(s) with the condition that this will not hamper or affect their inter-se seniority.

Sd/- A.V. Singh
Registrar General

Memo No. 4857 /Accts., dated Ranchi the 14th March, 2014

Copy forwarded to the Deputy Registrar (Protocol), High Court of Jharkhand, Ranchi for information and with direction to upload the same on the official website of the Court.


Registrar General